

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 18-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 1498/2017 (SUMMONS) IA/1/2017		Shivanna G M Vs Krishna Reddy	Arun Sambrani
2	O.S. 884/2018 (SUMMONS) IA/1/2018		Hoskote Neo Homes Ltd Rep. by Amruta Pranesh Jahagirdar Vs Venugopal B M	N K Dilip
3	O.S. 1724/2013 (ARGUMENTS.) IA/1/2013		Jyothamma Vs Yallamma	H A Manjunatha
4	O.S. 477/2019 (ARGUMENTS.) IA/1/2019		Jayamma Vs Narayanappa	A C S
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
5	O.S. 1238/2012 (SUMMONS) IA/1/2012 IA/2/2012		Ms Maxworth Realty India limited Vs Naseem Banu	Pradeep Bharathipur
6	O.S. 1443/2012 (SUMMONS) IA/1/2012 IA/2/2012 IA/3/2012		Munegowda Vs Gopamma	P.S.Manjunatha
7	O.S. 1601/2012 (SUMMONS) IA/1/2012		Chowdambika Vs Narasimhaiah	G.Venkatappa
8	O.S. 1588/2014 (SUMMONS) IA/1/2014 IA/2/2014		Soumya N Rep. by Rathnamma Vs Nagaraj .M	P V S
9	O.S. 1836/2018 (SUMMONS) IA/1/2018		Lakshamma Vs Jayaramaiah	Srinivasa T Gowda
<u>3:00 P.M - 4:00 P.M</u>				
10	O.S. 1316/2017 (SUMMONS)		Kalavathi Bai Vs Gopalakrishna S	
11	O.S. 1177/2018 (SUMMONS) IA/1/2018 IA/2/2018		SAVITHRI BAI S Vs HANUMAN SINGH	L MAHESH
12	Misc 145/2018 (SUMMONS) IA/1/2018		Ramappa Vs Kodandaramaiah	N K Muniraju

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13	O.S. 1522/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019		SHIVARAM Vs JAYARAMA REDDY	BABU C
Cases listed below are adjourned due to Covid 19				
14	FDP 41/2014 (SUMMONS)	03-10-2020	Ramaiah Vs Narayanappa alias Narayana M	G N V
15	M.A. 53/2018 (SUMMONS) IA/1/2018 IA/2/2018	03-10-2020	VISTRA VENTURES, REP BY WILLIAM M. PINTO AND S.K. PRAJWAL Vs M RAVI KUMAR	S.G. MUNISWAMY GOWDA
16	M.A. 109/2018 (SUMMONS) IA/1/2018 IA/2/2018	03-10-2020	Prasad V Vs Manu N	Mathru Ass.
PLNTF EVIDENCE				
17	O.S. 1772/2019 (EVIDENCE.) IA/1/2019	03-10-2020	Narappa Vineela Reddy Vs Seetharami Reddy P	P Anand
18	O.S. 1352/2012 (SUMMONS) IA/1/2012	18-11-2020	Lakshamma Vs Channahanumakka	N.Rajkumar
19	O.S. 1041/2013 (SUMMONS) IA/1/2013	18-11-2020	Venkatamma Vs Muniyappa	G.K.Manjunath
20	Misc 37/2018 (SUMMONS) IA/1/2018 IA/2/2018	18-11-2020	Waseem Ahamed Vs VijayBhaskar Reddy K R	BIPIN HEGDE
21	O.S. 1033/2018 (SUMMONS) IA/1/2018	18-11-2020	Jayaram L Vs Shanthamma	Manjunath Reddy
22	O.S. 1647/2018 (SUMMONS)	18-11-2020	AMALA DEAD BY LRs 1(a) SATHYA Vs PURUSHOTHAM G	H M D
23	O.S. 1663/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	18-11-2020	RAMAIAH C Vs MUNIRATHNAM K	D NAGARAJ CHETTY
AMENDMENT				
24	O.S. 1565/2017 (SUMMONS) IA/1/2017	18-11-2020	Bhagyamma Vs Elizebhath Rani	V.Rangaramu

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25	O.S. 802/2018 (SUMMONS) IA/1/2018	18-11-2020	Madhu Vs Chandrakala	M D Srinivasa
26	O.S. 151/2014 (SUMMONS) IA/1/2014	19-11-2020	Lingappa Vs Gopalappa	B C Rajanna
27	O.S. 274/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	19-11-2020	Jayashree Vs Umedha Reddy	Karigowda
28	O.S. 357/2018 (SUMMONS) IA/1/2018	19-11-2020	Loordhamma Rep by GPA Holders Arokya Mary and Jayaraj Vs Honnuramma	
29	Misc 201/2018 (SUMMONS)	19-11-2020	GHOUSE PEER SAB DEAD BY LRs 1 a SAMIULLA Vs SAMIULLA	JOSE SABASTIAN
AWAIT SUMMON/NOTICE				
30	Misc 110/2018 (SUMMONS) IA/1/2018	19-11-2020	Sumithamma Vs Nandamma	N M Satish
31	O.S. 1256/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-11-2020	LINGESH K Vs LAKSHMAMMA	S.PRABHAKAR
32	O.S. 138/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	19-11-2020	Master Niranjan Rep by Mother Nirmala Vs Prabhakara B C	R Manjunath
33	O.S. 1316/2012 (SUMMONS) IA/1/2012 IA/2/2012	23-11-2020	Komala Vs padmavathi	S.BASAVARAJ
34	O.S. 1026/2013 (SUMMONS) IA/1/2013	23-11-2020	Ramaswamy.M Vs Govindamma	M.B.Shankaregowda
35	O.S. 989/2017 (SUMMONS) IA/1/2017	23-11-2020	Manjamma Vs Vajramma	Nataraja D
36	O.S. 1820/2018 (SUMMONS)	23-11-2020	Muniyamma Vs Puttamma	S Channakrishna

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37	O.S. 1896/2018 (SUMMONS) IA/1/2018 IA/2/2018	23-11-2020	SARASWATHAMMA Vs SAMPANGAMMA	LAXMIPATHI V
NOTICES				
38	EX 40/2018 (SUMMONS)	23-11-2020	Nagaraj B A Vs Kempamma	N Sridhar
39	O.S. 169/2019 (SUMMONS) IA/1/2019	23-11-2020	LAKSHAMAMMA Vs RAJU	V G V
OBECTION				
40	O.S. 1852/2018 (SUMMONS) IA/1/2018	23-11-2020	Gowramma Vs Narayanappa	M Ramachandrappa
OBJECTION ON IA				
41	O.S. 931/2018 (SUMMONS) IA/1/2018	23-11-2020	Prabhu P Vs Pillappa R	N Gowinda Gowda
SS TO DEFT. BY RPAD				
42	O.S. 504/2018 (SUMMONS) IA/1/2018 IA/2/2018	23-11-2020	Kenchamma Vs Hanumantharayappa	V Shiva Kumar
43	O.S. 1379/2018 (SUMMONS) IA/1/2018	23-11-2020	Krishnappa N Vs Bhagya	K B Shashidhar
44	O.S. 61/2019 (SUMMONS) IA/1/2019	23-11-2020	Krishna Murthy K N Vs Chinnamma	A G Nagaraj
STEPS				
45	O.S. 1665/2013 (SUMMONS) IA/1/2013	23-11-2020	Anjanappa C Vs Papaiah Reddy C alias Venkatappa	Krishnaveni
46	O.S. 980/2018 (SUMMONS) IA/1/2018 IA/2/2018	23-11-2020	Narayanawamy Vs Anjaneya alias Kutti	M Muniraju
WRITTEN STATEMENT				
47	O.S. 358/2014 (SUMMONS) IA/1/2014	23-11-2020	Anthonyraj Vs Anthonappa	E S Nanjundappa
HEARING ON IA				
48	EX 38/2012 (SUMMONS)	24-11-2020	NANJUNDAPPA Vs THE SPL LAND ACQUI	P. KRISHNAPPA EXPARTY

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49	EX 90/2012 (SUMMONS)	24-11-2020	Manjunath Vs T. N. Javarayi Gowda	N. Subba Shastry
(O.S./0001130/2004)				
50	EX 91/2012 (SUMMONS)	24-11-2020	Doddaiah K Vs T. N. Javarayi Gowda	Subba Shastry
(O.S./0001121/2004)				
51	EX 92/2012 (SUMMONS)	24-11-2020	Chandre Gowda B K Vs T. N. Javarayi Gowda	Subba Shastry
(O.S./0001128/2004)				
52	EX 93/2012 (SUMMONS)	24-11-2020	Jayalakshamma Vs Javarayi Gowda	Subba Shastry N
53	EX 94/2012 (SUMMONS)	24-11-2020	J V somachary Vs T. N. Javarajy Gowda	Subba Shastry N
(O.S./0001127/2004)				
54	EX 95/2012 (SUMMONS)	24-11-2020	S V Premkumar Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001126/2004)				
55	EX 96/2012 (SUMMONS)	24-11-2020	K. Sushelamma Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001125/2004)				
56	EX 97/2012 (SUMMONS)	24-11-2020	Lalitha Kumar Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001123/2004)				
57	EX 98/2012 (SUMMONS)	24-11-2020	Somashekara Bhatta Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001138/2004)				
58	EX 99/2012 (SUMMONS)	24-11-2020	Sudha Suresh Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001122/2004)				
59	EX 100/2012 (SUMMONS)	24-11-2020	Padmaja suresh Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001136/2004)				

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60	EX 101/2012 (SUMMONS)	24-11-2020	Gayathri Sundra Raja rao Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001135/2004)				
61	EX 102/2012 (SUMMONS)	24-11-2020	K R Anantha Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001134/2004)				
62	EX 103/2012 (SUMMONS)	24-11-2020	Lakshmiddevamma B Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001132/2004)				
63	EX 104/2012 (SUMMONS)	24-11-2020	Y Soubhagyamma Vs T. N. Javarajy Gowda	N. Subba Shastry
64	EX 105/2012 (SUMMONS)	24-11-2020	CVA Appa Rao Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001133/2004)				
65	EX 106/2012 (SUMMONS)	24-11-2020	Giriyamma Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001124/2004)				
66	EX 8/2013 (SUMMONS)	24-11-2020	Uday shankar Vs Javarayi Gowda.T.N	N.Subba shastry
(O.S./0001166/2004)				
67	EX 11/2013 (SUMMONS)	24-11-2020	Vishnu priya Vs Javarayi Gowda.T.N	N.Subba shastry
(O.S./0001291/2004)				

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 425/2020 (SUMMONS)		Muniyappa K m Vs Rekha G	A N J
NOTICES				
2	O.S. 230/2020 (SUMMONS) IA/1/2020		Anitha Nagaraj Vs Jagadish M	M E Madhu Sudhan
STEPS				
3	O.S. 1713/2017 (SUMMONS) IA/1/2017 IA/2/2017		Jayamma Vs Anusuyamma	
4	O.S. 432/2018 (SUMMONS) IA/1/2018 IA/2/2018		Bhavya R Vs Jagadish B L	Vaijayanthimala B
5	Misc 123/2019 (SUMMONS) IA/1/2019		Krishnappa M Vs Chayapathy D	Adarsha
6	O.S. 1133/2019 (SUMMONS) IA/1/2019 IA/2/2019		Narayanappa Vs Nagaraju	G S Shiva Kumar
7	O.S. 182/2017 (ISSUES.) IA/1/2017 IA/2/2017		Rajagopal L Vs Narasamma	S Nagoor Roja
<u>12:00 P.M - 1:00 P.M</u>				
8	M.C. 99/2020 (SUMMONS)		Gaurav Singh Vs Namrata Rawat	Shwetha N
AWAIT ORDERS				
9	O.S. 443/2001 (SUMMONS)		SHANKARANARAYANASETTY Vs GUDDAMMA	V.B.SHIVAKUMAR EXPARTY
AWAIT RECORDS				
10	O.S. 801/2019 (SUMMONS)		Chinthamma Vs Papamma	G N N K
AWAIT SUMMON/NOTICE				

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11	EX 16/2019 (SUMMONS)		Vijayalakshmi M since deceased by Legal Representative R Prashanth Vs Narayanawamy B K	K R
STEPS				
12	Misc 10/2018 (SUMMONS)		Master Vishwa Sagar Reddy Vs Mohan Reddy	
CROSS EXAMINATION OF PW				
13	O.S. 2114/2014 (EVIDENCE.) IA/1/2014		Raja Ghadium Vs Venkatesh	RAMANNA Y.N
FURTHER EVIDENCE FOR PLNTF				
14	O.S. 2113/2014 (EVIDENCE.) IA/1/2014		Sridhar Reddy Kunam Vs Venkatesh	RAMANNA Y.N
3:00 P.M - 4:00 P.M				
15	O.S. 1244/2013 (HEARING) IA/1/2013		Venkatamma Vs Hanumakka	
CROSS EXAMINATION OF PW				
16	O.S. 797/2009 (EVIDENCE.) IA/1/2009		S GEETHA Vs C MANJUNATH	
PLNTF EVIDENCE				
17	O.S. 70/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Lakshamma Vs Govindaiah	CVS
18	O.S. 668/2018 (EVIDENCE.) IA/1/2018		Devaraju Vs Prabhavathi R	M S Shankar
19	Misc 65/2018 (EVIDENCE.) IA/1/2018		Ravindra K M Vs Krishnappa	Hanumanthappa B Haravi Gowdar
20	O.S. 1391/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013 IA/3/2013		Dakshayini A Vs The State of Karnataka Revenue Department	G Papi Reddy
Cases listed below are adjourned due to Covid 19				
21	O.S. 65/2013 (EVIDENCE.) IA/1/2013	09-11-2020	Venkappa.K.G Vs lakshmiddevamma	S.S.Mahendra

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22	O.S. 1292/2013 (EVIDENCE.) IA/1/2013	09-11-2020	Venkataswamy Vs Lakshmiddevamma	K.Vijaya Kumar
23	O.S. 1770/2014 (EVIDENCE.) IA/1/2014	09-11-2020	Sobha Developers Ltd. Vs Venkataswamy K	Suraj
